

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-1923
TO BE ANSWERED ON 23/12/2022

SETTLEMENT OF CLAIMS UNDER PMFBY IN MAHARASHTRA

1923. DR. FAUZIA KHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether farmers from Maharashtra have given 96.61 lakh applications under Pradhan Mantri Fasal Bima Yojana (PMFBY) for insuring crops over 57.63 lakh hectares of farmland;
- (b) whether insurance companies are yet to settle claims for both mid-seasonal and postharvest crop loss claims registered by farmers in Maharashtra despite the surveys being completed on time and farmers intimating their losses;
- (c) whether farmers in the State have paid ₹656.02 crore as premium under PMFBY; and
- (d) whether such claims are approved for payment, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): Maharashtra State Government is implementing the Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) since its inception. As reported by the State Government of Maharashtra, 96.62 lakh farmer applications over an area of 57.64 lakh hectare have been insured under these schemes during Kharif 2022. For this coverage, about Rs. 656 crore have been paid by the farmers as premium. During the period, for mid-season adversity, localized calamity and post-harvest losses, claims of Rs. 1989.39 crore have been paid to 44.05 lakh farmer applications.
